

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 13675 of 2013-DB

[Arising out of Order-in-Original/Appeal No 79-COMMR-2013 dated 18.07.2013 passed by Commissioner of Central Excise and Service Tax-RAJKOT]

Commissioner of Central Excise & ST, Rajkot Appellant

Central Excise Bhavan, Race Course Ring Road Income
Tax Office, Rajkot, Gujarat – 360001

VERSUS

Sanjay Products

.... Respondent

32/33 Shreeji Industrial Estate
Rajkot Highway, MORBI, GUJARAT

APPEARANCE :

Shri Hardik Modh, Advocate for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 15.03.2023

DATE OF DECISION: 27.04.2023

RAMESH NAIR :

The appeal disposed of. For order, see order of date in Excise Appeal
No. 13432 of 2013.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**